

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 07**

Dated Guwahati, 25<sup>th</sup> January, 2024

In supersession of all other previous orders in this regard, Hon'ble the Chief Justice (Acting) has been pleased to allow the Registry to list the cases in the following manner for taking up of a matter by another Hon'ble Judge(s) whenever a case cannot be taken up by one or more Hon'ble Judge(s) as per roster in the Principal Seat of the Hon'ble Gauhati High Court:

Sl. No.	Matter which cannot be taken up by Hon'ble Judge(s) as per roster relates to following Bench.	Said matter may be taken up by Hon'ble Judge(s) taking up following Bench as First preference Choice.	If Hon'ble Judge(s) of First preference Choice cannot take up the matter it may be taken up by Hon'ble Judge(s) taking up following Bench as Second preference Choice.	If Hon'ble Judge(s) of Second preference Choice cannot take up the matter it may be taken up by Hon'ble Judge(s) taking up following Bench as Third preference Choice	If Hon'ble Judge(s) of Third preference Choice cannot take up the matter it may be taken up by Hon'ble Judge(s) taking up following Bench as Fourth preference Choice
1.	Division Bench-I	Division Bench-II	Special Division Bench	Nomination of a Division Bench as constituted by Hon'ble the Chief Justice	-
2.	Division Bench-II	Division Bench-I	Special Division Bench	Nomination of a Division Bench as constituted by Hon'ble the Chief Justice	-
3.	Civil Bench-I	Civil Bench-II	Civil Bench-III	Civil Bench-IV	Civil Bench-V
4.	Civil Bench-II	Civil Bench-III	Civil Bench-IV	Civil Bench-V	Civil Bench-I
5.	Civil bench-III	Civil Bench-IV	Civil bench-V	Civil Bench-II	Civil Bench-I
6.	Civil Bench-IV	Civil Bench-V	Civil Bench-II	Civil Bench-III	Civil Bench-I
7.	Civil Bench-V	Civil Bench-II	Civil Bench-III	Civil Bench-IV	Civil Bench-I
8.	Criminal Bench-I	Criminal Bench-II	Criminal Bench-III	Nomination of a Single Bench by Hon'ble the Chief Justice	-
9.	Criminal Bench-II	Criminal Bench-III	Criminal Bench-I	Nomination of a Single Bench by Hon'ble the Chief Justice	-
10.	Criminal Bench-III	Criminal Bench-I	Criminal Bench-II	Nomination of a Single Bench by Hon'ble the Chief Justice	-

**N.B. Nomenclature assigned to Criminal Benches in respect of Sl. No. 8, 9 & 10 above to be made on seniority basis.**

This order will come into force with immediate effect.

By Order,


Sd/- Sunil Kumar Poddar

**REGISTRAR GENERAL**

Copy to:-

- 1) The Registrar (Admn./ Vigilance/ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 5) The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 6) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 7) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 8) The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, for favour of His / Her Lordship's kind information.
- 12) The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Order in the official website of the Gauhati High Court.
- 13) The Court Manager, Gauhati High Court, Guwahati.
- 14) The A.O. (J), \_\_\_\_\_, Gauhati High Court, Guwahati.
- 15) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 16) The CA to Registrar General, Gauhati High Court, Guwahati.
- 17) The Notice Boards (New Block and Old Block), Gauhati High Court, Guwahati.

  
25.1.2024  
**REGISTRAR GENERAL**

  
25/01/2024